

action will be taken after the consideration of the report.

**Mr. Speaker:** Next question.

**Shri K. K. Basu:** I wish to put a supplementary question, Sir.

**Mr. Speaker:** The report referred to is not here. Next question.

#### RAJENDER NAGAR, NEW DELHI

\*372. **Shri Ajit Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that there were complaints regarding sub-standard work of the construction of refugees' quarters in Rajender Nagar, Pusa Road, New Delhi;

(b) if so, whether any action has been taken against any Central Public Works Department Contractor or Official; and

(c) what action was taken and against whom?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Yes, Sir, with regard to the work completed in 1949.

(b) and (c). Yes, The Assistant Engineers and Section Officers concerned were warned and the contractors responsible for the sub-standard work were made to pay the expenditure involved in repairs and renovation.

**Shri Ajit Singh:** May I know whether only section officers were charge-sheeted?

**Sardar Swaran Singh:** No, Sir. Assistant Engineers also were charge-sheeted and the punishment, as I have already indicated, was awarded.

**Shri Ajit Singh:** Is it a fact that any of the section officers on this work was man-handled by any of the contractors?

**Sardar Swaran Singh:** I am afraid, Sir, I would not know the details of something which took place in the year 1949. If a separate question is tabled, I will collect the information.

**Shri B. S. Murthy:** May I know, Sir, who conducted the enquiry?

**Sardar Swaran Singh:** One of the officers.

#### HYDERABAD NIRMAL CRAFT

\*373. **Shri M. R. Krishna:** Will the Minister of Commerce and Industry be pleased to state whether the Government of India are considering the matter of giving any assistance to revive the four hundred year old Indian Craft of Nirmal in Hyderabad State?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Yes, Sir. The matter is under consideration.

**Shri M. R. Krishna:** May I know, Sir, whether any of the goods produced by Nirmal Craft was exported to foreign countries?

**Shri T. T. Krishnamachari:** I am unable to answer that question with any precision. If notice is given, I can try to answer it.

**Shri M. R. Krishna:** What is the amount that the Government of Hyderabad have requested the Central Government for this particular proposal?

**Shri T. T. Krishnamachari:** The proposal involves an outlay of Rs. 26,600.

#### BHAKRA NANGAL PROJECT

\*375. **Shri L. N. Mishra:** Will the Minister of Planning be pleased to state:

(a) whether a Technical Committee to look into the question of power generation, phasing and economic system of power distribution, etc., for the Bhakra Nangal Project has been appointed;

(b) if so, the personnel of the committee; and

(c) the time by which it is expected to submit its report?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (c). A statement is laid on the Table of